

No. A-22012/6/2021-Ad.IV-MCA  
Government of India  
Ministry of Corporate Affairs

5th Floor, 'A' Wing,  
Shastri Bhawan, Dr. R.P. Road, New Delhi-110 001  
Dated, the 16<sup>th</sup> August, 2023

**Order**

In accordance with Rule 15A of the National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015 and in consultation with the President, National Company Law Tribunal (NCLT), the following newly joined Judicial and Technical Members of NCLT are posted at the Benches as under:

SI No	Name	Bench
<b>Judicial Members</b>		
1.	Justice Retd Virendrasingh Gyansingh Bisht	Mumbai
2.	Mr Manni Sankariah Shanmuga Sundaram	Delhi
3.	Mr Rajeev Bhardwaj	Hyderabad
4.	Mr Kr Saji Kumar	Mumbai
5.	Smt. Chitra Ram Hankare	Ahmedabad
6.	Mrs. Lakshmi Gurung	Mumbai
7.	Ms Reeta Kohli	Mumbai
<b>Technical Members</b>		
8.	Mr Arvind Devanathan	Kolkata
9.	Dr Velamur Govindan Venkata Chalapathy	Ahmedabad
10.	Mr Charanjeet Singh Gulati	Mumbai
11.	Mr Rajeev Mehrotra	Jaipur
12.	Mr Anil Raj Chellan	Mumbai
13.	Sh Sanjiv Dutt	Mumbai
14.	Mr Venkataraman Subramaniam	Chennai
15.	Mr. Ravichandran Ramasamy	Chennai
16.	Mr Sanjay Puri	Hyderabad
17.	Mr Umesh Kumar Shukla	Chandigarh

2. Further, the following Members, who have been granted extension of time to join, are posted to the Benches after their joining and taking oath as under:

SI No	Name	Bench
<b>Judicial Members</b>		
1.	Shri Khetrabasi Biswal	Bengaluru
2.	Shri Jyoti Kumar Tripathi	Chennai
<b>Technical Members</b>		
3.	Dr Sanjeev Ranjan	New Delhi



3. All the above-mentioned Members are requested to join their respective Benches at the earliest.
4. This issues with the approval of Hon'ble Corporate Affairs Minister.

  
(Amar Singh Meena)  
Director  
Tel: 23384470

To

1. All the Members concerned
2. Secretary, NCLT

Copy to:

1. PS to Hon'ble CAM
2. PS to Hon'ble MoS for Corporate Affairs
3. PPs/PS to Secretary, MCA/AS/JS(M)/JS(ID)/JS(ASA)
4. EO & AS, DoP&T
5. Registrar, NCLAT
6. PAO, MCA, New Delhi
7. All RDs/ROCs/OLs, MCA
8. E-Governance Cell for placing on the website under 'Posting'
9. Personal File of the Members concerned
10. Guard File